

NOTICE

Court No. 4:- Please take notice that Cr. Appl(DB)/208/2022 shall be taken up by the Division Bench comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Rajesh Kumar on 21/03/2022 at 10:30 A.M .

Court No. 7:- Please take notice that WPS/4788/2010 has been wrongly listed in daily cause list dt. 21/03/2022.

By Order,

Dated the 20th March, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 21st March 2022

COURT NO. 4

DIVISION BENCH (BENCH ID-24778)

AT 10:30 AM

HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY

HON'BLE MR. JUSTICE RAJESH KUMAR

Orders(with defect)

1	Cr.A(DB)/208/2022 Fixed vide slip	VINIT AGARWAL ALIAS VINEET AGARWAL vs NATIONAL INVESTIGATION AGENCY RANCHI CAMP THROUGH THE DEPUTY SUPERINTENDENT OF POLICE	RITESH KUMAR GUPTA SUMEET GADODIA SHILPI SANDIL RANJEET KUSHWAHA	AMIT KUMAR DAS
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IA NO, 2156/2022 (For Extension Of Time), 2157/2022 (For Bail), 2163/2022 (For Ignoring the defect)

NATIONAL INVESTIGATION AGENCY ACT